

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III(Special Bench)

Item No.346

CA-251/2021 CA-544/2021
IN
92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

... **APPLICANT/PETITIONER**

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

... **RESPONDENT**

SECTION

U/s 241/242

Order delivered on 06.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI ASHOK KUMAR BHARADWAJ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

Adv. Tanmay Mehta along with Adv. Ms. Daizy Chawla, Adv. Jatin Kapoor, Adv. Ramya, Adv. Divyansh appearing for Respondent No. R2-R4, Adv. Vaishnavi Prakash for R-12 and 13, Adv. Atul Sharma for R-16 and 17, Adv. Niharika Gupta for R-15, Adv. Gaurav Mitra with Adv. Riya Thomas for R-7, Adv. Apporv Agarwal for R-6

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 15.02.2023.

Sd/-
(Court Officer)